

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **6th Day of August**, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Original Application No.330/1539/2011
(U/S 19, Administrative Tribunal Act, 1985)

Sri Naresh Mishra S/o late Sri P.L. Mishra, R/o 512/4, Chhota Rai Ganj, Sipri Bazar, Jhansi.

..... **Applicant**

By Advocate: Shri P.K. Dubey proxy to Shri Bhagirathi Tiwari

Versus

1. Union of India, through the General Manager, Central Railway, Mumbai CST.
2. Chief Personnel Officer, personnel Branch, Central Railway, Mumbai CST.
3. Senior Deputy General Manager, Central Railway, Mumbai CST.

..... **Respondents**

By Advocate: Shri Raghvendra Pratap Singh proxy to Shri K.P. Singh

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Shri P.K. Dubey proxy to Shri Bhagirathi Tiwari, Advocate is present for the applicant. Shri Raghvendra Pratap Singh proxy to Shri K.P. Singh, Advocate is present for the respondents.

2. Counsel for the applicant submits that he is no longer interested in pursuing the matter and requested to dismiss the O.A. as withdrawn. Accordingly, the Original Application is dismissed as withdrawn. No costs.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Sushil